

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 321 of 2013

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Matrugupta Mishra for R-2

ORDER

At the request of learned counsel for respondent No.2, post the matter for hearing on **19th December 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/jsh